(B) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (A) and (B) See No. L.T. 6063/16/16]

- (3) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 14 and sub-section (4) of Section 17 of the National Cooperative Development Corporation Act, 1962:–
 - (a) Annual Report of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2015-16.
 - (b) Annual Accounts of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2015-16, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 6072/16/16]
- (4) A copy each (in English and Hindi) of the following papers:-
 - (i) (a) Annual Report and Accounts of the Ch. Charan Singh National Institute of Agricultural Marketing (NIAM), Jaipur, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Performance Review of the above Institute, for the year 2015-16. [Placed in Library. See No. L.T. 6068/16/16]
 - (ii) (a) Annual Report of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2015-16.
 - (b) Annual Accounts of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2015-16, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 6232/16/16]
 - (iii) (a) Annual Report and Accounts of the National Horticulture Board, Gurgaon, Haryana, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 6069/16/16]

Reports and Accounts (2014-15, 2015-16) of various Board and Companies and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (1) A copy each (in English and Hindi) of the following papers, under Section 29 of the National Dairy Development Board Act, 1987:–
 - (a) Annual Report and Accounts of the National Dairy Development Board, Anand, Gujarat, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 6080/16/16]
 - (2) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
 - (a) Forty-fourth Annual Report and Accounts of the Goa Meat Complex Ltd., Panaji, Goa, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (1) and (2) See No. L.T. 6079/16/16]

- (3) A copy each (in English and Hindi) of the following papers:-
 - (a) Annual Report and Accounts of the National Federation of Fishers Cooperatives Limited (FISHCOPFED), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Federation. [Placed in Library. See No. L.T. 6081/16/16]
- I. Report and Accounts (2014-15) of Air India Ltd., New Delhi and related paper
- II. MoU (2016-17) between Government of India and Air India Ltd.

SHRI MUKHTAR ABBAS NAQVI: Sir, on behalf of my colleague, Shri Jayant Sinha, I lay on the Table:-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:–
 - (a) Annual Report and Accounts of the Air India Limited, New Delhi, along with that of its subsidiary companies, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.